

Central Administrative Tribunal, Principal Bench
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O.A. No. 1338 of 1995

New Delhi this the 21st day of December, 1995

HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

Shri M.M. Singh
R/o 20/65 Lodi Colony,
New Delhi-3. ...Applicant

By Advocate Shri J. Banerjee

Versus

1. Union of India through
the Secretary,,
Ministry of Urban Affairs
and Employment,
Nirman Bhavan,
New Delhi-110 001.
2. The Director General (Works)
Ministry of Urban Affairs and Employment,
Nirman Bhavan,
New Delhi.
3. Shri B.B. Singh,
Deputy Director,
Directorate of Estates,
Ministry of Urban Affairs and Employment,
Nirman Bhavan,
New Delhi-110 001. ..Respondents

None for the respondents

ORDER (ORAL)

The learned counsel for the applicant states that he has not received any instructions from his client regarding prosecution of this case. The applicant is not present in the court today. None appears also for the respondents. The applicant has also not filed proof of dasti

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service, although sufficient time has been granted.
interested in
It appears that the applicant is not prosecuting
the matter further. In the light of this, the
application is dismissed for want of proper
prosecution by the applicant and lack of
instructions to his counsel.

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No

(K. MUTHUKUMAR)
MEMBER (A)

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